

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject: - Modification to High Court Order No. 1442 of 2022/RG dated 19.10.2022

ORDER

No.: 1651 of 2022/RG

Dated: 05.12.2022

In the interest of administration and smooth functioning of the court work, Hon'ble the Chief Justice has been pleased to make following modifications to the High Court Order No. 1442 of RG/2022 dated 19.10.2022:-

- 1) Syed Ayaz Hussain, Secretary, Shri Tahir Manzoor Bhat, Senior Scale Stenographer, Shri Ghulam Qadir Jamadar and Mr Mohammad Ramzan, Orderly are retained with the Hon'ble Chief Justice for a period of one month after retirement on superannuation, where after they shall report to Registrar Judicial High Court wing Srinagar for further posting.
- 2) Shri Nazir Ahmad Mir, Addl. Registrar-cum- Bench Secretary shall remain in pool with Registrar Judicial High Court wing Srinagar.
- 3) Ms. Nazia Chouhan, Joint Registrar-cum- Bench Secretary shall remain attached with the Court of Hon'ble the Chief Justice.
- 4) Sh. Hilal Yousuf Khan, Bench Secretary shall remain attached with the Court of Hon'ble the Chief Justice.
- 5) Shri Gh. Nabi Malik, Secretary shall remain attached with the court of Hon'ble Mr. Justice Rajnesh Oswal during the roster of His Lordship at Srinagar.
- 6) Ms. Yasmin Rashid, Seretary shall remain attached with the Court of Hon'ble the Chief Justice.
- 7) Ms. Sunita Koul, Private Seretary shall remain attached with the court of Hon'ble the Chief Justice.
- 8) Ms. Tanzeela Sharief, Reader shall remain attached with the court of Hon'ble Ms. Justice Moksha Khajuria Kazmi.
- 9) Ms. Masooda Jan, Reader shall remain in pool with Registrar Judicial High Court wing Srinagar.

- 10) Sh. Mohammad Yasin Dar, Sr. Scale Stenographer, shall remain attached with Hon'ble Mr. Justice Vinod Chatterji Koul.
- 11) Sh. Shameem Hamid, Sr. Scale Stenographer, shall remain attached with the court of Hon'ble the Chief Justice.
- 12) Sh. Abdul Hamid Bhat, Junior Scale Stenographer, shall remain attached with the court of Hon'ble Mr. Justice Rahul Bharti during the roster of His Lordship at Srinagar.
- 13) Sh. Adil Hussain Bhat, Junior Stenographer shall remain attached with the Court of Hon'ble the Chief Justice.
- 14) Sh. Junaid Ayoub, Steno Typist, shall remain attached with the Court of Hon'ble the Chief Justice.

By Order

(Sanjeev Gupta)
Registrar General
Dated: 05.12.2022

No: 42444-64/RG/GS

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Jammu.
5. Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Registrar Rules, High Court of J&K and Ladakh, Jammu.
..... for information.
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
8. Registrar Recruitment/Administration, High Court of J&K and Ladakh, Jammu.
.....for information and necessary action.
9. Incharge NIC, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of High Court of J&K and Ladakh.
10. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
11. Order file.

Registrar General